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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 198/397-398/NCLT/AHM/2016 (New)
C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Prabhasad for M/s Trivedi & Gupta Adv	Advocate	R 1-7	Prabha
2.	Paritosh Gupta, Advocate	Advocate	R 8-17, 19-24, 27, 29, 31-37	Gupta
3.	Priyal Panlch for Nanavati Associates	Advocate	Petitioner	Priyal

ORDER

Learned Advocate Ms. Priyal Panlch i/b Nanavati Associates present for Petitioner.
Learned Advocate Ms. Prabha Prasad present for Respondents no. 1 to 7. Learned
Advocate Mr. Paritosh Gupta present for Respondents no. 8 to 17, 19 to 24, 27, 29,
31-37.

On joint request of both sides.

List the matter on 22.01.2018.

Manorama Kumari

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.